

Interest Rates on Deposits – Capital Gains Accounts Scheme, 1988

Reserve Bank Of India
Central Office
Department Of Banking Operations And Development
Centre - 1, World Trade Centre
Cuffe Parade, Colaba, Mumbai - 400 005

April 19, 2001
Chaitra 29 ,1923(S)

DBOD No. Dir BC 108/13.03.00/2000-01

NOTIFICATION

Interest Rates on Deposits – Capital Gains Accounts Scheme, 1988

In exercise of the powers conferred by Section 35A of the Banking Regulation Act, 1949 and paragraph 8 of the Capital Gains Accounts Scheme, 1988 and in modification of its Notification DBOD. No. Dir.BC 159/13.03.00/2000 dated April 01, 2000, Reserve Bank of India, hereby specifies that the interest paid by the banks on deposits in Account “A” and “B” under the Capital Gains Accounts Scheme, 1988 shall be as hereunder:

<u>Category of Account</u>	<u>Per cent per annum</u>
i) Account “A”	4.0
ii) Account “B”	
a) Below Rs. 15 lakh, 15 days and above	Free
b) Rs.15 lakh and above, 7 days and above	Free

(K.L. Khetarpaul)
Executive Director